

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 289/9/HDB/2018
NAME OF THE COMPANY	Vivimed life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Token Infotech Solutions
NAME OF THE RESPONDENT(S)	Vivimed life Sciences Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arushi Singhal	Professional Representative	arushi_singhal@theinsolpro.com 9699947711	Arushi
Rangarao Doradla	PCA	ranga_ca@rediffmail.com 98480 25125	R. Doradla

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
LALITH	Advocate	9493902529	Lalith

ORDER

PCS for operational creditor is present. Counsel for corporate debtor is present. He requested time for settlement of the balance if any.

PCS and counsel are directed to compromise the matter as far as balance is concerned.

Since both sides said principle amount is paid to the operational creditor.

For filing objections or for reporting settlement if any between the parties list the matter on 30.08.2018.


Member(Judl)